

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-15/2013(pt.I)/8238/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati, the <sup>th</sup> 13 September, 2023.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- Letter Nos. DJ(D)/6000 Dated 29.08.2023, DJ(D)/6217 Dated 01.09.2023 and DJ(D)/6234 Dated 05.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.09.2023, alongwith station leave permission, from the evening of 01.09.2023, till the morning of 05.09.2023.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(pt.I)/8239/A, dated** , 13-09-23

Copy to:

✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
